COVERNMENT OF WEST BENCAL.

Legislative Department.

West Bengal Act XXV of 1955

THE WEST BENGAL APPROPRIATION (EXCESS EXPENDITURE, 1950-51) ACT, 1955.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 27th September, 1955.]

[27th September, 1955.]

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services of the year ending on the 31st day of March, 1951.

It is hereby enacted in the Sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

This Act may be called the West Bengal Appropria- Short title. tion (Excess Expenditure, 1950-51) Act, 1955.

2. From and out of the Consolidated Fund of West Bengal, sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees eighteen crores, seventy-one lakhs, nineteen thousand, four hundred and sixty-one, are authorized for payment and application towards defraying the several charges which were incurred during the year ending on the thirtyfirst day of March, 1951, in respect of the services specified services of in column 2 of the Schedule and were in excess of the amount granted for the services of that year.

Issue of Rs. 18,71, 19,461 out of the Consolidated Fund of West Bengal for the ths year 1950-51.

3. The sums authorized for payment and application Appropriatrom and out of the Consolidated Fund of West Bengal by tion. this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule, in relation to the year ending on the thirty-first day of March, 1951.

[West Ben, Act XXV of 1955.]

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
2	7—Land Revenue	43,115	• •	43,115
5	10—Forest	1,05,034	••	1,05,034
6	11—Registration	22,065		22,065
11	22—Interest on Debt and other obligations.		4,16,211	4,16,211
12	25—General Administration— General Administration,		15,910	15,910
20	38—Medical	3,41,555		3,41,555
29	50—Civil Works		30,509	30,509
31	55—Superannuation allowances and pensions.	3,39,650		3,39,650
34	57—Miscellaneous—Expenditure on displaced persons.	82,63,412		82,63,412
42	Public debt		17,75,42,000	17,75,42,000
i	Grand Total	91,14,831	17,80,04,630	18,71,19,461